

initial stages of formulation at present and hence, no definite indication of the magnitude of production envisaged or its financial and marketing aspects could be given.

COMMUNITY DEVELOPMENT
PROGRAMME

4953. SHRI VASUDEVAN NAIR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Centre has decided to give the States a free hand in making amendments in the Community Development Programme to suit local conditions;

(b) whether the States have made any changes in the programme accordingly; and

(c) if so, what is the general nature of changes made?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY):

(a) to (c). Implementation of the Community Development Programme is the responsibility of States. Within the framework of the schematic development envisaged under the Programme, the States have always had a measure of flexibility in adapting the programme to suit local conditions. Consistently with this, programmes of agricultural production, in the wider sense have received increasingly greater emphasis.

AID TO BHARAT SEWAK SAMAJ, NAHAN

4954. SHRI N. R. DEOGHARE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government give aid to Bharat Sewak Samaj, Nahan, District Sirmur (H.P.) for providing milk to school children; and

(b) if so, whether any check is exercised to see that the quantity received by the Bharat Sewak Samaj is fully

utilised for supply to the school children?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) and (b). The information is being collected and will be laid on the Table of the House on receipt.

AID TO BHARAT SEWAK SAMAJ, NAHAN

4955. SHRI N. R. DEOGHARE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government give financial aid to Bharat Sewak Samaj, Nahan, District Sirmur (H.P.) for supply of medicines to villagers; and

(b) if so, whether any scrutiny is made to see that the quantity of medicines purchased by the Samaj is fully utilised for supply to the villagers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) and (b). The information is being collected and will be laid on the Table of the House on receipt.

HOUSING ACCOMMODATION FOR REFUGEES FROM EAST PAKISTAN IN KALKAJI COLONY, DELHI

4956. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the arrangements made to provide housing accommodation to the East Pakistan displaced persons in Kalkaji Colony on the plots allotted to them according to the aim envisaged in the original scheme for their rehabilitation; and

(b) whether Government are considering the desirability of constructing